

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
STARRED QUESTION NO. : 224
TO BE ANSWERED ON THE 16th December 2024
EFFORTS TO MAKE THE COUNTRY A DEVELOPED NATION
BY 2047**

224. SMT SANGEETA YADAV

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the efforts made by Government during the last three years, to achieve the vision to make India a developed Nation by 2047;**
- (b) whether Government has formulated any roadmap or action plan to realize the goal of 'Viksit Bharat' by 2047 in the civil aviation sector;**
- (c) if so, the details thereof, department-wise;**
- (d) whether Government is evaluating new policies/schemes and legislative proposals based on their potential contribution towards achieving 'Viksit Bharat' by 2047; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 224 FOR REPLY ON 16.12.2024 REGARDING EFFORTS TO MAKE THE COUNTRY A DEVELOPED NATION BY 2047 ASKED BY SMT SANGEETA YADAV

(a): India is now the third-largest domestic aviation market in the world, marking a tremendous rise in its aviation sector. With a 15% year-on-year increase in air passengers, Indian airports have handled an impressive 37.6 crore passengers in FY24 alone. Development of airports is crucial to enhance connectivity which in turn will create economic opportunities, development of trade and tourism and link remote areas to urban and global markets. Ministry of Civil Aviation has issued the National Civil Aviation Policy, 2016 which seeks to provide a conducive ecosystem for overall growth of the Indian aviation sector in a harmonised manner that includes growth of all its sub-sectors viz airlines, airports, MRO, FTO etc.

To improve the aviation infrastructure and to facilitate the air passengers in the country, Airport Authority of India (AAI) under Ministry of Civil Aviation had embarked upon a CAPEX plan of Rs. 25000 Crores during 5 years (2020-25) for development / upgradation / modernization of various airports in the country to meet the requirement of Air traffic / passenger's growth which includes New Airports, expansions/ modification of existing terminal, addition of new passenger facilities, New terminals, expansions / strengthening of existing runways, aprons, ANS work like control tower, technical block etc. Out of the planned expenditure, AAI has spent around Rs. 23,000 Crores during FY 2020-24.

To enhance regional air connectivity from unserved and underserved airports in the country for making air travel affordable to the masses, government launched the Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) in October 2016. Five rounds of bidding under the RCS-UDAN scheme have been completed and 87 unserved and underserved airports (including 13

heliports and 2 water aerodromes) have been operationalised under the UDAN Scheme. Since 2022-23, 21 Airports and 196 routes have been operationalised as on 30.11.2024.

Further, the NCAP also envisages growth of international connectivity from India and developing International Aviation Hubs in the country.

(b) & (c): The government, based on the traffic projections, has prepared a Master Plan for Airports owned by AAI up to the year 2047. Commencement of the construction of infrastructure i.e. Runway extension, Apron expansion, Terminal building etc. and land requirement has been planned accordingly.

Under the Greenfield Airports (GFA) Policy 2008, 'In-principle' approval for setting up of 21 Greenfield Airports across the country has so far been accorded. So far 12 airports have been operationalised out of which 4 Green Airports have been operationalised in the last three years namely Donyi Polo Airport (Arunachal Pradesh), New Goa (MOPA) Airport (Goa), Shivamogga Airport (Karnataka) and Hirasar Airport (Gujarat).

(d) & (e): The current version of the RCS scheme has validity till April 26, 2027. Government is contemplating to extend the scheme to further enhance regional air connectivity and support underserved and unserved airports across the country.

The Bhartiya Vayuyan Adhiniyam 2024 has replaced the Aircraft Act 1934 and is another step towards achieving 'Viksit Bharat' by 2047.